

1	2	3	4	5	6	7
Lakshadweep		4	4	-	2	2
Daman and Diu		1	1	-	1	Nil
A and N Islands	-	-	-	-	-	
<b>TOTAL :</b>	Coastal PS	73	59	33	11	29
	Check-post	97	25	35	26	36
	Out-post	58	Nil	5	36	17
	Barracks	30	Nil	17	Nil	13

**Lack of funds for parks in NDMC area**

†507.SHRI ALI ANWAR ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that New Delhi Municipal Council does not have the required fund and manpower for the maintenance and development of parks in its area due to which there is no improvement in the condition of parks;

(b) if so, the time by when Government would fulfil the Council's requirements;

(c) whether the development work carried out in the park situated in phase-I, Baba Kharag Singh Marg lacks quality and the track made recently is in damaged condition; and

(d) if so, the action to be taken against the officers responsible for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir. The New Delhi Municipal Council has sufficient funds and manpower for maintenance of parks owned and maintained by it.

(b) Does not arise.

(c) and (d) No, Sir. However, whenever any deficiency regarding maintenance of parks is noticed, the same is attended to quickly.

**Funds to Bihar under Police Modernisation Scheme**

†508.SHRI ALI ANWAR ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government provides fund to the Naxal affected States for the Modernization of Police Force (MPF) so as to make the forces deployed at affected areas capable of facing Naxalites;

(b) if so, the funds demanded by the State of Bihar under this head and the allocation made by the Centre under different heads for the modernization of police; and

(c) the details of Government's plan for development of Naxal affected areas and the allocation made for Bihar under the same, district-wise?

†Original notice of the question was received in Hindi

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. During the year 2000-01 to 2007-2008, funds amounting to Rs. 276.52 crore has been provided to the State Government of Bihar under the Scheme for Modernisation of State Police Forces (MPF). During 2008-09 an amount of Rs.29.66 crore was released to State Government of Bihar under the Scheme. Besides this, an additional amount of Rs.12 crore was allocated to Bihar in 2008-09 as 100% Central assistance under the MPF Scheme for 6 naxal affected districts of Arwal, Aurangabad, Gaya, Jamuli, Jehanabad and Rohtas for construction of new police stations and fortification of police stations. Since the State Government submitted an Action Plan Rs.11.91 crore to the Ministry of Home Affairs against the allocated funds, an amount of Rs.11.91 crore was released for the six naxal affected districts.

(c) The Government has adopted an integrated approach in dealing with Left-Wing Extremist activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include deployment of Central Para Military Forces (CPMFs) and Commando Battalions for Resolute Action (CoBRA); sanction of India Reserve (IR) battalions; setting up Counter Insurgency and Anti-Terrorism (CIAT) schools; modernisation and upgradation of the State Police and their intelligence apparatus under Scheme for Modernisation of State Police Forces (MPF Scheme); reimbursement of security-related expenditure under the Security Related Expenditure (SRE) scheme; filling up critical infrastructure gaps under the Scheme for Special Infrastructure in Left Wing Extremism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of intelligence; facilitating inter-State coordination; launching special Ultra-State and inter-State coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries.

Under the Security Related Expenditure (SRE) Scheme, an amount of Rs.1474.90 lakh was released to Bihar during the period 2002-03 to 2008-09. An amount of Rs.1605.00 lakh was released to Bihar Government in the year 2008-09 for two districts, namely Aurangabad and Gaya under the Scheme for Special Infrastructure in Left Wing Extremism affected States.

**Additional security force to tackle Naxal violence in M.P.**

†509.SHRIMATI MAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government would consider to raise a separate force to stop Naxalites attacks in Naxal affected areas;

(b) if so, the effective steps proposed to be taken by the Central Government for stopping the Naxalites attacks;

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†Original notice of the question was received in Hindi